

ORDER SHEET

O.A / MAT / RA / CP NO. 429 OF 2006Applicant/s P.K. Awasthi & ors. Respds. U.O.I. & ors.Advocate for Applicant/s Sh. A.S. Diwelcar Advocate for Respondent/s Sh. A. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>22</u>
	<u>3-4-2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mrs. Manjulika Gaur, A.M. Shri A.S. Diwelcar, Counsel for the applicant fairly stated that this OA may be dismissed as not pressed. Accordingly, the OA is dismissed as not pressed. Shri A. Tripathi, Counsel for the respondents is present. <u>Manjulika</u> A.M. <u>Anjan</u> J.M. <u>10</u>	
		Contd. On Sheet No. _____